



NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH
CORPORATE BHAVAN, 12TH FLOOR,
RAHEJA TOWERS, M G ROAD, BENGALURU 560 001.

No. NCLTB /2019

Dated : 16.08.2019.

CIRCULAR

Pursuant to the OM No.MFCGA/NRP/01/2017-18/1224 dated 12.09.2017 issued by the Ministry of Finance, CGA (IT Division) and directions issued by Senior Accounts Officer, Pay and Accounts Office, Ministry of Corporate Affairs, Chennai, all the Counsels/Applicant(s)/Litigants are advised to use **<https://bharatkosh.gov.in>** for payment of Application, Petition fees, Certified copy fee etc to this Tribunal.

2. For making the payment, the users are advised to visit the web page **<https://bharatkosh.gov.in>**. The payment be made either with or without registration in the online portal. **From 01st October 2019, onwards, no fee will be accepted in the form of IPO or DD, or in any other mode by this Tribunal.**
3. All Counsels/Litigants making the above payments to this Tribunal are advised to select the proper PAO i.e. **Pay and Accounts Office, Ministry of Corporate Affairs, Chennai.**
4. User guide is available under the link **https://bharatkosh.gov.in/static/template/userguide_bharatkosh.pdf**.
5. Instructions received from Pay and Accounts Office, Ministry of Law, Justice & Corporate Affairs, Chennai vide their letter No.PAO/MCA/CHN/2019-20/Unit/V/705 dated 24.07.2019 is enclosed for ready reference.

This issues with the approval of HOD.


DEPUTY REGISTRAR
NCLT BENGALURU BENCH

Copy to :-

1. The Secretary, National Company Law Tribunal, CGO Complex, New Delhi. This is in continuation of our earlier letter No.NCLTB/PAO/2019/433 dated 18.03.2019.
2. The Registrar, National Company Law Tribunal, CGO Complex, New Delhi.
3. Senior Accounts Officer, PAO, MCA, Chennai.
4. Notice Board.